



OFFICE ORDER NO. 73 OF 2020


Subject: Court and Office working hours for the Judicial Officer and employees of this court In view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.

- Refnce: 1. High Court, Bombay Circular dated 20th March, 2020.
2. This Office Order 69 of 2020, dated 23rd March, 2020
3. High Court, Bombay Circular dated 23rd March, 2020.
4. High Court, Bombay Circular dated, 26th March, 2020.
5. High Court, Bombay Circular dated 15th April, 2020.

In pursuance of Hon'ble High Court, Bombay, Circular dated 15th April, 2020, I, Mahendra W. Chandwani, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, DO HEREBY ORDER THAT from 16th April, 2020 till 04th May, 2020, only the remand work and other extremely urgent matters that cannot wait upto 04th May 2020, will be taken up by the Hon'ble Judges specifically assigned for taking up such work, provided that such urgent applications are registered before 01:00 p.m. The assignments of various charge for the period from 16th April, 2020 till 04th May, 2020 is issued separately. Arrangement for the period commencing from 05th May, 2020, will be made separately upon receipt of advisory from the Hon'ble High Court, Bombay.

It is made clear that except the Judges and the staff assigned for dealing with such work as mentioned in above para and other staff as may be required by Registry for any other urgent work relating to their departments, rest of Hon'ble Judges and staff will not be required to attend the Courts/Departments on from 16th April, 2020 till 04th May, 2020.

City Civil and Sessions Court,)
Greater Mumbai)
Date : 15th April, 2020)


(M. W. Chandwani)
Principal Judge


Encl.: As above.

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Copy forwarded with compliments for information to:-

1. All the Judicial Officers.
2. The Chief Metropolitan Magistrate, Esplanade, Mumbai.
3. The Secretary, DLSA Mumbai.


(M. W. Chandwani)
Principal Judge

Copy to:-

1. The Registrar, City Civil Court, Gr. Bombay.
2. The Addl. Registrar (Civil), Main and Dindoshi Branches.
3. The Registrars (Sessions), City Sessions Court, Gr. Bombay.
4. The Addl. Registrars (Sessions), Main and Dindoshi Branches.
5. The Court Managers, Main and Dindoshi Branches.
6. All Dy. Registrars and Asstt. Registrars, City Civil and Sessions Court, Gr. Bombay and Dindoshi Court.
7. The Deputy Sheriff, Office of Sheriff Mumbai.
8. The President, Bar Association , City Civil and Sessions Court at Gr. Bombay.
9. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay.
10. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
11. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
12. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
13. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
14. Office order file


(Sudhir S. Purekar)
Registrar

Assignment of Urgent Applications to the Hon'ble Judicial Officers for the period between 16.04.2020 and 04.05.2020

Date	Sessions Cases, BA/ ABA (State ACB/ MPID/ SEBI/ NDPS/ SC-ST/ PMLA/ Company Act)	Sessions/ POCSO/ Woman Atrocity etc cases	Civil Cases (Private/BMC)	Sessions/CBI RA Special ACB-CBI etc cases	Sessions/ Special Cases (POTA/ TADA/ NIA/ MCOG etc cases)
	Lock-down C.R. No. 1 (Seating C.R.No.41)	Lock-down C.R. No. 2 (Seating C.R.No.39)	Lock-down C.R. No. 3 ((Seating C.R.No.07)	Lock-down C.R. No. 4 (Seating C.R.No.09)	Lock-down C.R. No. 5 (Seating C.R.No.40)
16.04.2020	Shri U. M. Padwad	Smt S. J. Gharat	Shri R. V. Kokare	Shri A. S. Sayyad	Shri D. E. Kothalikar
17.04.2020	Shri U. M. Padwad	Smt S. J. Gharat	Shri R. V. Kokare	Shri A. S. Sayyad	Shri D. E. Kothalikar
18.04.2020	Shri S. N. Yadav	Smt R. N. Pandhare	Shri R. V. Kokare	Shri A. L. Yawalkar	Shri D. E. Kothalikar
19.04.2020 (Holiday)	Shri P. R. Sitre	Smt J. R. Pulate	Shri S. C. Pathare	Shri J. C. Jagdale	Shri R. R. Bhosale
20.04.2020	Shri S. N. Yadav	Smt R. N. Pandhare	Shri G. G. Bhansali	Shri A. L. Yawalkar	Shri R. R. Bhosale & Shri D. S. Deshmukh
21.04.2020	Smt N. T. Ghadge	Smt M. H. More	Shri G. G. Bhansali	Shri V. V. Kathare	Shri R. R. Bhosale
22.04.2020	Smt N. T. Ghadge	Smt M. H. More	Smt C. P. Jain	Shri V. V. Kathare	Shri A. T. Wankhede
23.04.2020	Smt K. S. Hore	Smt B. V. Kale	Smt C. P. Jain	Shri S. U. Wadgaonkar	Shri A. T. Wankhede
24.04.2020	Smt K. S. Hore	Smt B. V. Kale	Smt C. P. Jain	Shri S. U. Wadgaonkar	Shri A. T. Wankhede
25.04.2020 (Holiday)	Shri P. R. Sitre	Smt J. R. Pulate	Shri S. C. Pathare	Shri J. C. Jagdale	Shri A. N. Karmarkar & Shri D. E. Kothalikar
26.04.2020 (Holiday)	Shri P. R. Sitre	Smt J. R. Pulate	Shri S. C. Pathare	Shri J. C. Jagdale	Shri A. N. Karmarkar & Shri D. E. Kothalikar
27.04.2020	Shri G. R. Agrawal	Smt M. A. Baraliya	Shri S. C. Pathare	Shri A. S. Sayyad	Shri R. R. Bhosale
28.04.2020	Shri G. R. Agrawal	Smt M. A. Baraliya	Shri S. C. Pathare	Shri A. S. Sayyad	Shri R. R. Bhosale
29.04.2020	Smt P. V. Ghule	Smt J. R. Pulate	Shri U. J. More	Shri A. L. Yawalkar	Shri A. T. Wankhede
30.04.2020	Smt P. V. Ghule	Smt J. R. Pulate	Shri U. J. More	Shri A. L. Yawalkar	Shri A. T. Wankhede
01.05.2020 (Holiday)	Shri S. R. Salunkhe	Smt M. A. Baraliya	Shri U. J. More	Shri S. U. Wadgaonkar	Shri R. R. Bhosale
02.05.2020	Smt P. V. Ghule	Smt J. R. Pulate	Shri R. V. Kokare	Shri A. L. Yawalkar	Shri A. T. Wankhede
03.05.2020 (Holiday)	Shri S. R. Salunkhe	Smt M. A. Baraliya	Shri U. J. More	Shri S. U. Wadgaonkar	Shri R. R. Bhosale
04.05.2020	Shri S. R. Salunkhe	Smt S. J. Gharat	Smt C. P. Jain	Shri A. S. Sayyad	Shri D. E. Kothalikar

Dated this 15th day of April, 2020.

(Mahendra W. Chandwani)
Principal Judge

Copy forwarded with compliments to:-

- 1 All the Hon'ble Judicial Officers, City Civil and Sessions Court, Gr. Bombay.
- 2 All the Class-I, Class-II and Class-III Officers, City Civil and Sessions Court, Gr. Bombay.
- 3 The President, Bar Association of Bombay City Civil & Sessions Court, Bombay.
- 4 The Government Pleader (Central and State), Bombay City Civil & Sessions Court, Bombay.
- 5 The Public Prosecutor (Central and State) for Gr. Bombay.
- 6 The Liaison Officer, City Civil and Sessions Court, Gr. Bombay.
- 7 All Drivers (On duty for above Hon'ble Judicial Officers)

(Sudhir S. Purekar)
Registrar